



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 1295/2020

New Delhi, this the 17th day of September, 2020

(through video conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Himanshu Bisht,
Aged 40 years,
Stores officer, Group 'B'
S/o Shri G S Bisht,
R/o C 282, Baljeet Vihar,
New Delhi-110086
2. Balmiki Pandit,
Aged 49 years,
Stores Officer, Group 'B'
S/o Shri Bhaso Pandit,
R/o Qtr No.- 417, IC Block,
Sector-III, Salt Lake,
Kolkata-700106
3. Subrahmanyam Pervela,
Aged 44 years,
Stores Officer, Group 'B'
D/o Shri P Somanadha Sarma
R/o G3, Sneha Residency
Panchavati Colony Road No. 1
Medipally, Hyderabad-500098
4. N M Dhanya
Aged 43 years,
Stores Officer, Group 'B'
S/o Shri M T Mohan
R/o No. 5, 1st Floor,
Eashwara Nagar,
Banashakari Temple Ward,
Near Kadernahally,
Bangalore- 560070

(By Advocate: Mr Aashish Nischal)

Versus



1. Union of India,
Through its Secretary,
Ministry of Mines,
Shastri Bhawan, New Delhi-110001
2. The Director General,
Geological Survey of India,
Ministry of Mines
Government of India,
Central Headquarters,
27, Jawaharlal Nehru Road,
Kolkata- 700016

(By Advocate: Mr G S Virk)

O R D E R (ORAL)

Mr Pradeep Kumar, Member (A):-

Mr Aashish Nischal, learned counsel appeared for the applicant and Mr G. S. Virk, learned counsel appeared for the respondents.

2. After arguing for sometime, learned counsel for applicant seeks permission to withdraw the present OA with liberty to file a better OA. Permission is granted. The present OA stands dismissed as withdrawn with the aforesaid liberty.

(R.N. Singh)
Member (J)

(Pradeep Kumar)
Member(A)